

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sargam India Electronics Private Limited Date of Commencement of Liquidation: 29-07-2024; List of Stakeholders as on Date: 24-01-2025; Name of IP: Mr. PABAN KUMAR JAIN; Process Number: 1; Last 5 digit of registration number: 12490

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|------------------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | 2177191.00 | | 2177191.00 | | | | NA |
| 2 | Liquidation costs incurred till date | | 154617.00 | | 154617.00 | | | | NA |
| 3 | Secured financial creditors | 4 | 1402434317.78 | 4 | 1401088312.78 | | 1346005.00 | | Annexure 3 |
| 4 | Unsecured financial creditors | 11 | 275476549.19 | 11 | 271907108.45 | | 3569440.74 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0.00 | 0 | 0.00 | | 0.00 | | Annexure 5 |
| 6 | Operational creditors (Employees) | 1 | 635427.00 | 1 | 273651.00 | | 361776.00 | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 4 | 199058547.00 | 4 | 135069642.00 | | 63988905.00 | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 37 | 358766216.00 | 37 | 329560627.00 | | 29205589.00 | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 1 | 6000 | 0 | 0.00 | | 6000.00 | | Annexure 9 |
| Total | | 58 | 2238708864.97000 03 | 57 | 2140231149.23 | 0 | 98477715.74 | | |